

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5329
ANSWERED ON 25.03.2026

BIOENERGY PROJECTS IN ANDHRA PRADESH

5329. SHRI G LAKSHMINARAYANA
SHRI TANGELLA UDAY SRINIVAS

Will the Minister of **NEW AND RENEWABLE ENERGY** be pleased to state:

- (a) the total number of waste-to-energy, biomass and biogas projects sanctioned under the National Bioenergy Programme, year and State-wise including Andhra Pradesh;
- (b) the present implementation status of these projects including the number commissioned, under construction and pending, category-wise;
- (c) the total Central Financial Assistance (CFA) sanctioned and released for each category of projects, year and State-wise;
- (d) the details and number of proposals pending under the said Programme particularly in Andhra Pradesh including project type, location, proposed capacity, implementing agency, date of submission, present status and reasons for delay, if any; and
- (e) the steps taken by the Government to accelerate implementation of pending bioenergy projects and ensure timely release of financial assistance?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) The details of total number of waste-to-energy, biomass and biogas projects sanctioned under the National Bioenergy Programme (NBP) Phase-I, year and State-wise including Andhra Pradesh are given at **Annexure-I**.
- (b) The details of status of implementation of these projects are given at **Annexure-II**.
- (c) The details of Central Financial Assistance (CFA) sanctioned and released for waste-to-energy, biomass and biogas projects, year and State-wise, are given as **Annexure-III**.
- (d) All proposals sanctioned in the State of Andhra Pradesh are commissioned. No proposals are pending.
- (e) The Ministry has taken various steps to accelerate the implementation of pending bioenergy projects, which inter-alia includes revision of Scheme Guidelines of NBP, timely completion of inspection of commissioned projects.

Annexure-I

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 5329 to be answered on 25.03.2026 regarding “Bioenergy Projects in Andhra Pradesh”

State-wise and year-wise details of projects sanctioned under NBP Phase-I:

A. Biomass Programme:

S. No.	State	No. of projects Sanctioned			
		2022-23	2023-24	2024-25	2025-26
1.	Andhra Pradesh	0	0	1	0
2.	Gujarat	0	0	6	10
3.	Haryana	0	0	3	4
4.	Karnataka	0	0	1	0
5.	Madhya Pradesh	0	16	18	11
6.	Maharashtra	0	2	6	5
7.	Punjab	0	0	5	1
8.	Rajasthan	0	2	3	4
9.	Tamil Nadu	0	0	2	1
10.	Telangana	0	0	3	1
11.	Uttarakhand	0	0	1	
12.	Uttar Pradesh	0	0	1	4
	Total	0	20	50	41

B. Waste to Energy Programme:

S. No.	State	No. of projects Sanctioned				Total
		2022-23	2023-24	2024-25	2025-26	
	Andhra Pradesh	3	1	0	0	4
	Delhi	0	2	0	0	2
	Goa	0	1	0	0	1
	Gujarat	0	3	1	0	4
	Haryana	0	9	1	1	11
	Jharkhand	0	0	1	0	1
	Karnataka	0	3	2	0	5
	Madhya Pradesh	0	1	1	0	2
	Maharashtra	0	8	1	0	9
	Punjab	0	7	0	0	7
	Rajasthan	0	2	0	0	2
	Tamil Nadu	1	3	1	0	5
	Telangana	0	4	1	0	5
	Uttar Pradesh	0	13	4	0	17
	Uttarakhand	0	1		1	2
	West Bengal	0	1	1	0	2
	Total	4	59	14	2	79

Contd.

C. Biogas Programme:

i. Small Biogas plants:

S. No.	State	No. of projects Sanctioned				
		2022-23	2023-24	2024-25	2025-26	Total
1.	Andhra Pradesh	30	0	58	0	88
2.	Arunachal Pradesh	0	200	0	0	200
3.	Assam	0	190	199	0	389
4.	Bihar	9	29	217	0	255
5.	Chhattisgarh	0	400	146	0	546
6.	Goa	11	0	0	0	11
7.	Gujarat	224	1074	2370	0	3668
8.	Haryana	116	239	84	0	439
9.	Himachal Pradesh	0	0	0	0	0
10.	Jammu & Kashmir	0	0	0	0	0
11.	Jharkhand	0	11	0	0	11
12.	Laddakh	0	0	0	0	0
13.	Karnataka	186	970	242	0	1398
14.	Kerala	330	201	106	0	637
15.	Madhya Pradesh	2132	2212	1916	0	6260
16.	Maharashtra	5180	4707	4581	0	14468
17.	Manipur	0	0	25	0	25
18.	Meghalaya	0	0	1	0	1
19.	Mizoram	0	1	0	0	1
20.	Nagaland	0	52	0	0	52
21.	Odisha	97	35	84	0	216
22.	Punjab	832	1366	1022	0	3220
23.	Rajasthan	20	347	200	0	567
24.	Sikkim	0	0	0	0	0
25.	Tamil Nadu	46	65	13	0	124
26.	Telangana	0	12	11	0	23
27.	Tripura	0	51	110	0	161
28.	Uttar Pradesh	172	167	201	0	540
29.	Uttarakhand	242	815	379	0	1436
30.	West Bengal	0	75	84	0	159
31.	Dadra & Nagar Haveli	0	0	18	0	18
32.	Daman and Diu	0	0	0	0	0
33.	Puducherry	0	0	0	0	0
	Total	9627	13219	12067	0	34913

Note: Under the Biogas Programme, no physical targets are allocated to PIAs during FY 2025-26.

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ii. Medium sized Biogas plants:

S. No.	State	No. of projects Sanctioned				Total
		2022-23	2023-24	2024-25	2025-26	
1.	Haryana	0	0	1	0	1
2.	Karnataka	0	1	0	0	1
3.	Maharashtra	0	12	4	0	16
4.	Punjab	0	3	0	0	3
5.	Uttarakhand	0	1	0	0	1
6.	Uttar Pradesh	0	0	1	0	1
7.	West Bengal	0	0	1	0	1
8.	Tamil Nadu	0	11	0	0	11
9.	Odisha	0	1	0	0	1
10.	Telangana	0	2	0	0	2
	Total	0	31	7	0	38

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 5329 to be answered on 25.03.2026 regarding “Bioenergy Projects in Andhra Pradesh”

The number of projects sanctioned, completed and under implementation under each component of Phase-I of NBP, State-wise is given as under:

A. Biomass Programme:

No. of projects Sanctioned	No. of Projects Completed	No. of Projects under Implementation
111	111	0

B. Waste to Energy Programme:

No. of projects Sanctioned	No. of Projects Completed	No. of Projects under Implementation
79	72	7

C. Biogas Programme: All biogas plants sanctioned under Biogas programme are commissioned, and the details may be seen below:

Number of small biogas plants	Number of medium biogas plants	No. of Projects under Implementation
34913	38	0

Annexure-III

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 5329 to be answered on 25.03.2026 regarding “Bioenergy Projects in Andhra Pradesh”

The details of the total Central Financial Assistance (CFA) sanctioned and released under NBP:

A. Biomass Programme:*(Rs. in Crores)*

State	2022-23		2023-24		2024-25		2025-26	
	Sanctioned	Released	Sanctioned	Released	Sanctioned	Released	Sanctioned	Released
Andhra Pradesh	0	0	0	0	3.28	1.95	0	3.41
Gujarat	0	0	0	0	1.81	0	2.85	0
Haryana	0	0	0	0	0.57	2.04	3.22	2.47
Karnataka	0	0	0	0	0.46	4.0	0	0
Madhya Pradesh	0	0	7.15	0	6.27	0	4.26	10.09
Maharashtra	0	1.75	0.46	0.07	1.71	0	0.84	0.93
Punjab	0	1.73	0	0	10.51	7.6	0.46	10.23
Rajasthan	0		0.92	1.96	0.66	0	1.48	0.93
Tamilnadu	0	1.02	0	0	1.91	0	0.18	1.16
Telangana	0	0	0	0	2.60	0	0.33	1.57
Uttarakhand	0	0	0	0	0	0	2.46	1.03
Uttar Pradesh	0	0	0	0	4.89	0.51	0.18	7.17
West Bengal	0	0	0	2.41	1.03	0	0	0
Total	0	4.50	8.55	4.45	35.75	16.10	16.31	39.00

B. Waste to Energy Programme:*(Rs. in Crores)*

State	2022-23		2023-24		2024-25		2025-26	
	Sanctioned	Released	Sanctioned	Released	Sanctioned	Released	Sanctioned	Released
Andhra Pradesh	2.74	50.47	0.72	2.74	0	0.72	0	0
Delhi	0	0	9.52	0	0	0	0	0
Goa	0	0	3.03	3.03	0	0	0	0
Gujarat	0	1.38	13.26	0	2.04	3.06	0	7.04
Haryana	0	3.54	36.26	0	10.20	7.53	8.50	5.1
Jharkhand	0	0	0	0	4.25	0	0	0
Karnataka	0	0	14.91	6.59	4.68	8.32	0	0
Madhya Pradesh	0	0	10.20	0.84	1.70	10.20	0	1.70
Maharashtra	0	0	49.52	0	0.80	10.20	0	22.66
Punjab	0	0	64.11	0.57	0	0	0	20.2
Rajasthan	0	0	3.98	0	0	1.70	0	0.02
Tamil Nadu	2.36	0	13.60	2.36	6.30	15.18	0	4.08
Telangana	0	0.33	8.22		4.55	5.36	0	0
Uttar Pradesh	0	1.82	79.00	4.71	8.99	23.87	0	20.33
Uttarakhand	0	0	10.20	0	0	0.20	0.50	0
West Bengal	0	0.07	0.51		0.19		0	0.51
Total	5.10	57.60	317.04	20.84	43.68	86.35	9.00	81.64

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C. Biogas Programme:

(Rs. In Crores)

State	2022-23		2023-24		2024-25		2025-26	
	No. of Plants installed	Released	No. of Plants installed	Released	No. of Plants installed	Released	No. of Plants installed	Released
Arunachal Pradesh	0	0.00	200	0.39	0	0.31	0	0
Andhra Pradesh	30	0	0	0	58			
Assam	0	0.00	190	1.26	199	0.00	0	0
Bihar	9	0.00	29	0.00	217	0.00	0	0
Chhattisgarh	0	3.70	400	0.95	146	0.72	0	0.22
Goa	11	0.00	0	0.00	0	0.00	0	0
Gujarat	224	0.00	1074	8.14	2370	2.39	0	0
Haryana	116	0.00	239	0.00	84	0.11	0	0
Jharkhand	0	0	11		0			
Karnataka	186	0.00	970	6.77	242	0.95	0	0.95
Kerala	330	0.00	201	0.00	106	0.04	0	0
Madhya Pradesh	2132	0.29	2212	6.97	1916	3.83	0	1.88
Maharashtra	5180	3.04	4707	13.02	4581	31.34	0	18.61
Manipur	0	0.00	0	0.22	25	0.00	0	0
Meghalaya	0	0.00	0	0.22	1	0.00	0	0
Mizoram	0	0.00	1	0.00	0	0.00	0	0
Nagaland	0	0.00	52	0.18	0	0.00	0	0
Odisha	97	0.00	35	0.32	84	0.26	0	0.22
Punjab	832	0.00	1366	2.34	1022	2.21	0	2.17
Rajasthan	20	0.00	347	0.35	200	0.00	0	0
Tamil Nadu	46	0.00	65	0.47	13	4.95	0	0
Telangana	0	0.00	12	0.29	11	0.85	0	0.03
Tripura	0	0.00	51	0.70	110	0.91	0	1.20
Uttar Pradesh	172	0.00	167	1.84	201	0.58	0	0.23
Uttarakhand	242	0.00	815	0.77	379	1.29	0	0.40
West Bengal	0	0.00	75	0.00	84	0.01	0	0.04
Chandigarh	0	2.11	0	0.00	0	0.00	0	0
Delhi	0	0.00	0	0.23	0	0.00	0	0
Dadra & Nagar Haveli	0	0.00	0	0.11	18	0.00	0	0.04
KVIC, Mumbai	0	0.00	0	0.00	0	0.00	0	2.76
Amul Dairy	0	0.00	0	0.00	0	0.00	0	0.81
NDDB, Anand	0	0.00	0	0.00	0	0.00	0	6.97
BDTC IIT Guwahati	0	0.11	0	0.00	0	0.52	0	0
BDTC IIT Delhi	0	0.00	0	0.00	0	0.27	0	0.56
BDTC PAU Ludhiana	0	0.00	0	0.00	0	0.15	0	0
BDTC KIIT Bhubaneswar	0	0.47	0	0.00	0	0.38	0	0.82
BDTC MPUAT, Udaipur	0	0.10	0	0.00	0	0.61	0	0
BDTC TNAU, Coimbatore	0	0.34	0	0.00	0	0.51	0	0
BDTC DAV, Indore	0	0.00	0	0.00	0	0.78	0	0.46
BDTC UAS Bangalore	0	0.12	0	0.00	0	3.88	0	3.88
Total	9627	10.28	13219	45.54	12067	57.86	0	42.24

*The Biogas Programme is being implemented by the state and national PIA.
